

रिण्डरपेस्ट

*७३८ श्री पद्म देव क्या साक्ष तथा ऋषि मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या उन्हें विदित है कि हिमाचल प्रदेश में हर वर्ष पशुओं में रिण्डरपेस्ट की बीमारी फैलती है और उससे बहुत हानि होती है, और

(ख) सरकार ने इस बीमारी को रोकने के लिये क्या कार्रवाही की है ?

ऋषि मन्त्री (डा० प० शा० देशमुख)

(क) और (ख) मभा की टेबिल पर एक विवरण रख दिया गया है। [विलियं परिशिष्ट २, अनुबन्ध सख्या ८३]

श्री पद्म देव मैं जानना चाहता हूँ कि हिमाचल के दूर के इलाकों में जहाँ डाक्टरों का जाना एकदम सम्भव नहीं है क्या लोगों को प्रिकाशनरी मेजर के तौर पर किसी किस्म की सुविधाएँ प्रदान की गई हैं ?

डा० प० शा० देशमुख यह सवाल तो रिण्डरपेस्ट के इनाकुलेशन के बारे में है। जेनरल इन्तजाम क्या है यह मैं नहीं कह सकता।

श्री पद्म देव मैंने तो इस बीमारी के फैलने के बारे में प्रश्न किया था। वहाँ यह फैलनी है और पंचवर्षीय योजना में उसके इनाकुलेशन का बेशक प्रबंध किया गया है। लेकिन मैं यह जानना चाहता हूँ बीमारी के फैलने से पहले क्या लोगों को इस किस्म की शिक्षा दी गई है जिससे वे लोग डाक्टरों के पहुँचने से पहले स्वयं भी इस बीमारी की कुछ रोक थाम कर सकें ?

Dr. P. S. Deshmukh: There was no outbreak of rinderpest in Himachal Pradesh before 1958. As a result of this outbreak, we have sanctioned a scheme at a cost of about Rs 2.69 lakhs. The total number of inoculations to be done is 9.7 lakhs, we have already carried out 1.68 lakhs of inoculations, up to December, 1958.

Regarding Duodenal and Gastric Ulcers

*740. Shri Shree Narayan Das: Will the Minister of Health be pleased to state

(a) whether it is a fact that some medicine in the form of balm has been prepared in USSR which will cure Duodenal and Gastric ulcers in three weeks time;

(b) if so whether any such medicine has been received in India,

(c) if so whether the efficacy of such medicine has been examined and tested by some authority in India, and

(d) if so, with what result?

The Minister of Health (Shri Karmarkar): Government have no information about the medicine.

Shri Shree Narayan Das: May I know whether any enquiry has been made, in view of the fact that this news appeared in some Indian newspaper?

Shri Karmarkar: Yes, we have taken up the matter with our Embassy at Moscow and we hope that some time the information will come.

Amalgamation of Air Corporations

*743 { Shri Khushwaqt Rai
Shrimati Ila Palchoudhuri

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the question of amalgamation of the Air India International and the Indian Airlines Corporation is under consideration of the Government of India;

(b) if so, the reasons for such a move, and

(c) when a final decision is likely to be arrived at?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) The question of amalgamation of the two Corporations is not under consideration at present.

(b) and (c) Do not arise.

श्री कुशावन्त राव क्या सरकार यह बतलाने की कृपा करेगी कि इन दोनों कार्पोरेशनों का अमलग-मेशन करने की जरूरत है या नहीं ?

श्री मुहीउद्दीन जरूरत के ऊपर आइन्दा गौर किया जायेगा। जब मन्किन हुआ तो कौन्सिग श्री जादेगी कि अमलगमेट किया जाये। लेकिन हम वकन मौजूदा हालन में यह मसला जेरे गौर नहीं है।

Shri Nath Pai. The Estimates Committee had very strongly recommended the desirability of amalgamating the two. We want to know in the light of the recommendation of the Estimates Committee, the difficulties in the way of accepting and implementing that recommendation and whether it is a fact that part of the stipulations which were entered into during the negotiations for the loan was that the corporations will not be amalgamated.

Shri Mohiuddin. It is a matter of opinion whether the Estimates Committee had strongly recommended the amalgamation.

Shri Nath Pai. Mildly recommended.

Shri Mohiuddin. As a matter of fact, they had suggested amalgamation and they have also suggested alternative measures if amalgamation is not possible.

As regards the second part of the question it is a fact that when the Air India International negotiated a loan from the World Bank, there was a stipulation, as they usually place that stipulation, that the identity of the borrowing corporation should not be merged or disturbed.

Shri Jadhav: May I know what truths there in the press report that this amalgamation would not take place up to the year 1965?

Shri Mohiuddin: The amalgamation will not take place up to 1965 if the Government does not approve of it.

Shri Rajendra Singh: Last year, I had moved a motion, and in the course of the discussion on that motion, I had enquired from the hon Minister whether he was going to amalgamate these two corporations or not. As a matter of fact, while replying, he had said that his mind was quite open, and he was considering, and there was every possibility that before the end of the year, he would come to a decision. Now, before he could come to a decision, an arrangement has been reached with foreign powers that no amalgamation would take place. I want to know.

Mr Speaker: How does the hon Member know that he has not come to a decision?

Shri Rajendra Singh: I am seeking information on a very vital thing.

Mr Speaker: It may be vital. The hon Minister has categorically said that there is no proposal to amalgamate the two and unless he comes to a decision how can they enter into any other arrangement?

Shri Rajendra Singh: That raises a vital question because we are told every now and then.

Mr Speaker: What is the question?

Shri Rajendra Singh: The question is this. Government say that when they take foreign loans, there are no strings attached. But here is a definite instance where we are going to have a string.

Mr Speaker: That is a matter of opinion.

Shri Joachim Alva: If there are impediments put by the sponsors of the foreign loan in regard to the fusion of the two corporations, may I know what impediments are in the way of the two corporations working together in regard to the training of pilots, in regard to publicity, in regard to catering, and in regard to the pay and allowances of officers?

The Minister of Transport and Communications (Shri S. K. Patil): I do not think that this is an impediment. It has already been answered that whenever we take a loan, the identity of both the lender and the borrower should continue. This is not a kind of string or anything of that description and it should not be so regarded.

Shri T. B. Vittal Rao: May I know whether when the terms of the loan were finalised, the corporation consulted the Government?

Shri Mohiuddin: Yes, the loan was taken after approval by Government; there was not only consultation but approval.

Fertilizers

+

*744. { **Shri S. C. Godsora:**
Qazi Matin:
Shri Ignace Beck:

Will the Minister of Food and Agriculture be pleased to lay a statement showing:

(a) the quantities of various fertilizers, which were indented by the various State Governments during 1958-59;

(b) the supplies available-imported and locally produced against this demand;

(c) whether there is any gap between demand and supply; and

(d) if so, how it will affect food-grain production and cultivation of cash crops?

The Minister of Agriculture (Dr P. S. Deshmukh): (a) and (b). Two statements are laid on the Table of the Sabha in respect of nitrogenous fertilisers supply of which is arranged by the Ministry [See Appendix II, annexure No 84]

(c) Yes.

(d) Larger supplies would have resulted in greater production of both foodgrains and cash crops.

Shri S. C. Godsora: From the statement I find that there is a deficit of 8,86,922 tons of fertilisers. May I know what steps have been taken to overcome this deficit?

Dr. P. S. Deshmukh: As has been mentioned in the statement, we have arranged for the import of 4½ lakhs of tons from outside. That is the utmost we have been able to do so far. We have made every effort to increase the supply.

Shri S. C. Godsora: May I know whether there were any complaints from the State Governments about the short supply and about the kind of fertilisers not being popular in their areas?

Dr. P. S. Deshmukh: There was not so much of complaints about the kind of fertilisers supplied. But, there have been complaints from all States so far as the insufficiency of fertilisers is concerned.

Shri Venkatasubbaiah: May I know how the prices of the fertilisers produced in the country compare with the prices of those imported from outside? If there is any difference, what is the amount that has been spent on this difference?

Dr. P. S. Deshmukh: The prices vary. It is no doubt true that we are getting imported fertilisers at prices cheaper than locally produced fertilisers; but all that is pooled together.

Shri Tangamani: From the statement I find that the States of Andhra and Madras have demanded about 1,40,000 tons of Sulphate of Ammonia each, but that they did not get the whole quantity. Because of their increasing demand, may I know whether at least next year they will be supplied what they have demanded?

Dr. P. S. Deshmukh: We have to apportion according to some understanding. The Demands are more than the supply and we try to take into consideration the requirements of each State.